GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3725 ANSWERED ON:27.04.2007 DABHOL POWER PROJECT Ahir Shri Hansraj Gangaram;Deora Shri Milind Murli;Khaire Shri Chandrakant Bhaurao;Meghwal Shri Kailash

Will the Minister of POWER be pleased to state:

(a) whether generation of electricity in the Dabhol Power Project has started;

(b) if so, whether any agreement has been signed for distribution of the electricity generated from the project; and

(c) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) : Yes, Sir. The Power Block II (740 MW) of the Dabhol Power Project of the Ratnagiri Gas & Power Private Limited (RGPPL) was revived in April, 2006 and has been supplying infirm power, using naphtha as fuel, to the Maharashtra State Electricity Distribution Company Limited (MSEDCL) as per their requirements.

(b) & (c) : The Ratnagiri Gas & Power Private Limited (RGPPL) and Maharashtra State Electricity Distribution Company Limited (MSEDCL) had entered into an agreement on 19th October, 2006 for supply of infirm power from Dabhol Power Project using Naphtha as fuel. This agreement had been extended upto 30th June, 2007 by which time gas is expected to be available to the plant. On 10th April, 2007, RGPPL and MSEDCL have also entered into a long term 25-year Power Purchase Agreement (PPA) for supply of firm power from the project using gas fuel.